

The duty work at District Courts, Chandigarh shall be attended by the Officers as per schedule given below during the month of May, 2017:-

Sr.No.	Names of Officers	D U T Y	
		From	To
1.	Sh.Hirdejit Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676219, Mob.8427558600	01/05/2017	02/05/2017
2.	Ms. Nisha, Ld. JMIC, Chandigarh Phone No. (O) 2676216, Mob.9988414916	03/05/2017	04/05/2017
3.	Sh. Harleen Pal Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676224, Mob.8814833313	05/05/2017	06/05/2017
4.	Ms. Rekha Chaudhary, Ld. JMIC, Chandigarh (Phone No. (O) 2676211, Mob.9671958899	07/05/2017	08/05/2017
5.	Sh. Parveen Kumar, Ld. JMIC, Chandigarh. Phone No.(O)2676209, Mob.8814978007	09/05/2017	10/05/2017
6.	Sh.Imanbir Singh Dhaliwal, Ld.JMIC, Chandigarh (Phone No. (O) 2676229, Mob.8556001200	11/05/2017	12/05/2017
7.	Ms. Pavleen Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676218, Mob.8558800130	13/05/2017	14/05/2017
8.	Sh. Gaurav Dutta, Ld. JMIC, Chandigarh Phone No. Mob.8556012404	15/05/2017	16/05/2017
9.	Sh. Jagmeet Singh, Ld.JMIC, Chandigarh Phone No. (O) 2676230, Mob.8558800117	17/05/2017	18/05/2017
10.	Sh. Gurkiran Singh, Ld. JMIC, Chandigarh {Phone No. (O) 2676228, Mob.8558806655	19/05/2017	20/05/2017
11.	Sh. Palwinder Singh, Ld.JMIC, Chandigarh (Phone No. (O) 2676220, Mob.9780566445	21/05/2017	22/05/2017
12.	Sh. Jaspreet Singh, Ld. JMIC, Chandigarh Phone No.(O)2676227, Mob.8558859605	23/05/2017	24/05/2017
13.	Ms.Suman Patlain, Ld.JMIC, Chandigarh Phone No. (O) 2676221, Mob.9050058988	25/05/2017	26/05/2017
14.	Sh. Karanvir Singh Maju, Ld. JMIC, Chandigarh Phone No. (O) 2676215, Mob.8558898558	27/05/2017	28/05/2017
15.	Sh. Ashish Thathai, Ld. JMIC, Chandigarh Phone No. (O) 2676226, Mob.7508184852	29/05/2017	31/05/2017

If any Magistrate on duty is on leave/tour or out of Court in connection with inquest report, on any working day, the duty work shall be performed by the next Duty Magistrate in his/her absence on the said working day. In case any Duty Magistrate intends to proceed on leave or is not otherwise available on any holiday, he/she shall make an alternative arrangement and shall obtain the consent of some other Magistrate to perform duty in his/her absence and intimation shall be given to the undersigned before proceeding on leave along with a copy to Learned District & Sessions Judge, Chandigarh. The duty period on a particular day shall be up to beginning of the Court hours on the next working day.

(Akshdeep Mahajan)
Chief Judicial Magistrate,
Chandigarh.

Endst No. CJM/Ahl-2017/

Dated : 27.4.2017

A copy is forwarded to the following for information and necessary action:-

1. Learned District. & Sessions Judge, Chandigarh.
2. Learned ACJM, Chandigarh.
3. All the Learned Judicial Magistrates Ist class, Chandigarh.
4. Learned District Attorney, UT, Chandigarh.
5. The SSP, UT, Chandigarh.
6. The President, District Courts Bar Association, Chandigarh.
7. The Incharge, Control Room, Chandigarh Police, Chandigarh, for circulation in all the police stations.
8. The Incharge, Computer Branch, District Courts, Chandigarh.

Chief Judicial Magistrate